

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	93,87,713.9	1,06,00,073.1	1,11,35,000.0	1,25,90,000.0	17,28,247.4	20,22,784.7	20,85,262.8	21,73,149.1
I. TAX REVENUE (A+B)	65,48,056.9	72,80,073.0	80,35,000.0	93,70,000.0	11,48,999.0	12,53,156.8	13,16,877.1	14,10,086.5
A. Own Tax Revenue (1 to 3)	33,12,230.8	38,00,000.0	40,60,000.0	49,70,000.0	7,82,480.0	8,58,878.8	8,93,302.1	9,39,249.5
1. Taxes on Income (i-ii)	104.1	115.0	128.3	160.6	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	104.1	115.0	128.3	160.6	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	3,09,720.0	3,70,000.0	3,70,000.0	4,00,000.0	1,06,790.3	1,19,288.4	1,28,555.7	1,31,151.3
i) Land Revenue	86,856.4	1,20,000.0	1,20,000.0	1,20,000.0	8,414.2	9,524.1	9,524.1	10,596.2
ii) Stamps and Registration Fees	2,22,863.7	2,50,000.0	2,50,000.0	2,80,000.0	98,376.1	1,09,764.3	1,19,031.7	1,20,555.1
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to viii)	30,02,406.7	34,29,885.0	36,89,871.7	45,69,839.4	6,75,689.7	7,39,590.5	7,64,746.4	8,08,098.2
i) Sales Tax (a to e)	6,45,002.8	7,90,036.4	7,96,800.2	9,96,000.2	1,89,876.1	2,14,173.3	2,14,059.9	2,11,664.8
a) Central Sales Tax	1,436.3	2,529.3	1,774.3	2,217.9	2,346.4	3,089.1	3,008.0	3,248.6
b) State Sales Tax/VAT	6,28,798.8	7,87,127.1	7,76,782.7	9,70,978.3	1,87,330.9	2,11,084.2	2,11,051.9	2,08,416.1
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	14,767.7	380.0	18,243.2	22,804.1	198.8	—	—	0.1
ii) State Excise	6,78,270.3	6,69,999.5	8,49,999.5	10,99,999.5	86,577.2	84,100.0	96,100.0	97,495.8
iii) Taxes on Vehicles	1,75,662.3	1,90,000.0	1,90,000.0	2,20,000.0	41,172.8	49,878.5	53,830.8	54,836.5
iv) Taxes on Goods and Passengers	5,960.0	7,085.6	7,362.6	9,203.2	2,507.8	3,797.7	2,626.0	3,365.8
v) Taxes and Duties on Electricity	3,67,697.3	3,70,000.0	4,50,000.0	5,00,000.0	—	—	—	—
vi) Entertainment Tax	0.2	0.2	0.3	0.3	9.2	10.6	17.1	18.5
vii) State Goods and Services Tax	11,29,813.8	14,02,763.0	13,95,708.9	17,44,636.0	3,53,635.9	3,83,550.2	3,96,841.8	4,36,689.1
viii) Other Taxes and Duties	0.1	0.3	0.2	0.2	1,910.7	4,080.2	1,270.8	4,027.7
B. Share in Central Taxes (i to x)	32,35,826.0	34,80,073.0	39,75,000.0	44,00,000.0	3,66,519.0	3,94,278.0	4,23,575.0	4,70,837.0
i) Central Goods and Services Tax (CGST)	9,14,217.0	11,25,292.0	12,85,328.1	14,22,753.1	1,03,574.0	1,27,491.0	1,27,512.0	1,43,948.0
ii) Corporation Tax	10,85,170.0	11,13,853.0	12,72,262.3	14,08,290.4	1,22,862.0	1,26,195.0	1,30,965.0	1,47,858.0
iii) Income Tax	10,58,964.0	10,83,628.0	12,37,738.8	13,70,075.6	1,19,977.0	1,22,771.0	1,44,263.0	1,62,923.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-29.0	-33.1	-36.7	—	-3.0	-3.0	-5.0
vii) Customs	1,27,187.0	1,10,395.0	1,26,095.0	1,39,577.0	14,406.0	12,507.0	14,571.0	9,608.0
viii) Union Excise Duties	39,902.0	46,236.0	52,811.6	58,458.1	4,520.0	5,238.0	5,476.0	5,745.0
ix) Service Tax	5,061.0	698.0	797.3	882.5	577.0	79.0	79.0	16.0
x) Other Taxes and Duties on Commodities and Services	5,325.0	—	—	—	603.0	—	712.0	744.0
II. NON-TAX REVENUE (C+D)	28,39,657.0	33,20,000.1	31,00,000.0	32,20,000.0	5,79,248.4	7,69,627.9	7,68,385.7	7,63,062.7
C. Own Non-Tax Revenue (1 to 6)	15,24,824.0	18,20,000.1	18,40,000.0	18,70,000.0	3,86,931.6	6,02,587.6	6,06,634.0	6,12,405.7
1. Interest Receipts	20,074.8	20,523.1	23,683.2	26,314.6	4,877.8	702.7	1,473.1	1,146.4
2. Dividends and Profits	620.2	360.0	731.7	813.0	146.8	153.1	139.3	152.9
3. General Services	21,964.7	32,559.7	25,839.0	28,682.1	46,136.0	68,255.4	81,389.5	63,784.8
<i>of which: State Lotteries</i>	—	—	—	—	568.7	5,165.0	5,165.0	3,575.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	21,221.9	26,514.4	29,682.8	33,064.7	37,790.5	38,528.9	38,526.6	42,483.3
i) Education, Sports, Art and Culture	2,883.4	3,947.5	3,401.6	3,779.6	3,587.5	3,570.0	3,569.7	3,799.8
ii) Medical and Public Health	7,535.5	10,588.0	12,036.3	13,624.1	4,521.6	4,572.3	4,572.3	5,439.4
iii) Family Welfare	1.6	7.0	2.0	2.1	0.1	—	—	—
iv) Water Supply and Sanitation	136.4	753.8	160.9	178.8	23,144.8	22,247.6	22,247.6	23,760.0
v) Housing	536.1	750.0	632.4	702.7	138.2	160.5	160.5	168.6
vi) Urban Development	3,165.2	4,150.1	3,171.9	3,537.7	4,846.9	7,050.0	7,050.0	8,200.0
vii) Labour and Employment	3,492.4	3,654.1	5,120.2	5,578.0	921.3	904.7	902.6	1,052.7
viii) Social Security and Welfare	930.0	1,099.6	1,097.1	1,219.1	630.0	22.2	22.2	61.2
ix) Others	2,541.4	1,564.5	4,060.4	4,442.7	0.2	1.7	1.7	1.7
5. Fiscal Services	0.0	0.2	0.1	0.1	—	—	—	—
6. Economic Services (i to xvii)	14,60,942.4	17,40,042.7	17,60,063.3	17,81,125.6	2,97,980.5	4,94,947.5	4,85,105.5	5,04,838.3
i) Crop Husbandry	2,255.7	2,549.5	2,661.2	2,956.9	174.0	247.5	247.5	263.7
ii) Animal Husbandry	636.2	895.0	750.6	834.0	392.7	517.6	517.6	565.1
iii) Fisheries	636.2	750.0	750.6	834.0	602.3	637.1	637.0	725.0
iv) Forestry and Wildlife	85,603.8	60,000.0	80,000.0	90,000.0	682.5	575.0	575.0	755.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	222.7	238.2	262.8	292.0	121.9	80.1	80.2	168.4
vii) Other Agricultural Programmes	170.0	216.7	200.6	222.9	20.3	7.0	7.0	6.0
viii) Major and Medium Irrigation Projects	41,913.4	92,933.2	92,933.2	92,933.2	1,364.8	6,339.6	61,139.6	7,531.6
ix) Minor Irrigation	31,186.3	27,066.8	27,066.8	27,066.8	1,878.0	2,522.1	4,522.1	3,616.0
x) Power	—	—	—	—	2,75,705.5	3,58,068.5	3,98,068.5	4,26,232.7
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	269.8	461.3	318.4	353.7	46.0	4,231.0	4,231.0	4,236.0
xiii) Industries@	12,95,446.0	15,52,100.5	15,52,049.1	15,62,221.2	10,139.7	1,15,687.3	8,626.0	51,971.2
xiv) Ports and Light Houses	—	—	—	—	1,040.5	1,247.8	1,247.8	1,412.7
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	—	—	—	—	2,156.7	1,185.0	1,535.1	2,950.0
xvii) Others*	2,602.3	2,831.6	3,070.1	3,411.0	3,655.4	3,601.9	3,671.3	4,405.0
D. Grants from the Centre (1 to 7)**	13,14,833.0	15,00,000.0	12,60,000.0	13,50,000.0	1,92,316.9	1,67,040.3	1,61,751.7	1,50,656.9
1. State Plan Schemes	—	—	—	—	23.3	26,500.0	26,500.0	15,500.0
2. Central Plan Schemes	—	—	—	—	6,474.2	17,945.2	18,150.1	16,836.0
3. Centrally Sponsored Schemes	8,71,252.4	11,88,700.0	8,89,998.0	10,14,500.0	27,174.8	96,727.5	96,234.1	1,09,043.4
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	1,77,280.0	2,18,100.0	2,18,100.0	2,30,600.0	840.0	318.0	318.0	4,038.0
i) Post Devolution Revenue Deficit Grants	—	—	—	—	—	318.0	318.0	318.0
ii) Grants for Rural Local Bodies	1,11,400.0	1,12,500.0	1,12,500.0	1,19,200.0	—	—	—	3,720.0
iii) Grants for Urban Local Bodies	47,720.0	58,000.0	58,000.0	61,400.0	—	—	—	—
iv) Grant in aid for State Disaster Response Fund	18,160.0	38,080.0	38,080.0	40,000.0	840.0	—	—	—
v) Others (including Health Sector Grants)	—	9,520.0	9,520.0	10,000.0	—	—	—	—
6. Grants under proviso to Article 275(1) of the Constitution	13,578.4	22,100.0	22,100.0	22,100.0	—	—	—	—
7. Other Grants	2,52,722.2	71,100.0	1,29,802.0	82,800.0	1,57,804.6	25,549.5	20,549.5	5,239.5
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	2,43,871.4	—	58,702.0	—	1,53,070.4	5,000.0	—	—

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,99,40,832.4	2,07,70,987.8	2,15,79,323.7	2,29,65,317.0	89,19,468.7	1,09,12,241.9	1,05,78,693.0	1,16,63,890.3
I. TAX REVENUE (A+B)	1,57,84,360.2	1,74,40,693.0	1,75,72,478.0	1,91,19,500.0	73,33,880.1	86,88,093.0	85,65,809.0	97,88,333.0
A. Own Tax Revenue (1 to 3)	1,24,80,960.2	1,38,84,797.0	1,34,07,616.6	1,48,94,976.0	62,96,080.1	75,71,650.0	73,58,600.0	84,55,110.0
1. Taxes on Income (i-ii)	25,549.0	25,500.0	26,000.0	26,500.0	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	25,549.0	25,500.0	26,000.0	26,500.0	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	19,16,514.0	17,21,997.0	22,18,800.0	21,93,900.0	8,62,955.5	12,57,500.0	12,50,500.0	15,12,900.0
i) Land Revenue	4,48,053.0	2,86,000.0	6,59,600.0	5,51,000.0	2,242.7	2,500.0	2,500.0	2,800.0
ii) Stamps and Registration Fees	14,20,678.0	13,95,000.0	15,00,000.0	16,00,000.0	8,60,712.8	12,55,000.0	12,48,000.0	15,10,100.0
iii) Urban Immovable Property Tax	47,783.0	40,997.0	59,200.0	42,900.0	—	—	—	—
3. Taxes on Commodities and Services (i to viii)	1,05,38,897.2	1,21,37,300.0	1,11,62,816.6	1,26,74,576.0	54,33,124.5	63,14,150.0	61,08,100.0	69,42,210.0
i) Sales Tax (a to e)	36,98,382.2	39,24,600.0	31,80,000.0	33,90,000.0	11,26,205.5	12,95,000.0	11,46,000.0	13,20,000.0
a) Central Sales Tax	5,26,426.2	4,55,621.0	4,36,031.1	5,57,811.0	19,532.6	81,134.7	30,210.2	40,219.7
b) State Sales Tax/VAT	4,15,582.2	8,27,013.0	6,77,725.9	4,84,603.0	11,06,640.7	12,13,802.4	11,15,779.6	12,79,766.6
c) Surcharge on Sales Tax	—	5.0	4.7	—	—	—	—	—
d) Receipts of Turnover Tax	0.1	—	—	—	—	—	—	—
e) Other Receipts	27,56,373.7	26,41,961.0	20,66,238.3	23,47,586.0	32.2	62.9	10.2	13.7
ii) State Excise	18,765.0	15,500.0	18,000.0	15,500.0	9,67,337.0	11,50,000.0	11,40,000.0	12,65,000.0
iii) Taxes on Vehicles	5,00,168.0	5,18,300.0	5,18,300.0	5,60,000.0	4,23,119.6	4,70,000.0	4,74,000.0	5,40,360.0
iv) Taxes on Goods and Passengers	5,485.0	13,200.0	13,200.0	14,000.0	275.9	500.0	500.0	600.0
v) Taxes and Duties on Electricity	10,59,352.0	10,23,000.0	11,79,778.0	11,75,424.0	57,800.4	50,000.0	57,500.0	65,550.0
vi) Entertainment Tax	273.7	350.0	328.3	404.0	13.6	6.5	3.1	7.1
vii) State Goods and Services Tax	52,15,423.0	66,03,000.0	61,81,500.0	74,59,676.0	28,57,655.9	33,48,000.0	32,89,300.0	37,49,800.0
viii) Other Taxes and Duties	41,048.2	39,350.0	71,710.3	59,572.0	716.8	643.5	796.9	892.9
B. Share in Central Taxes (i to x)	33,03,400.0	35,55,896.0	41,64,861.4	42,24,524.0	10,37,800.0	11,16,443.0	12,07,209.0	13,33,223.0
i) Central Goods and Services Tax (CGST)	9,33,269.0	11,48,743.0	12,48,800.0	14,23,700.0	2,93,291.0	3,61,005.0	3,61,063.0	4,07,604.0
ii) Corporation Tax	11,07,934.0	11,37,065.0	13,83,000.0	13,44,800.0	3,47,857.0	3,57,335.0	3,70,840.0	4,18,677.0
iii) Income Tax	10,81,028.0	11,06,210.0	13,30,600.0	13,06,600.0	3,39,723.0	3,47,639.0	4,16,313.0	4,61,332.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-30.0	—	—	1,708.0	-9.0	2,007.0	2,093.0
vii) Customs	1,29,832.0	1,12,695.0	1,24,000.0	1,01,200.0	40,799.0	35,416.0	41,259.0	27,205.0
viii) Union Excise Duties	40,736.0	47,200.0	65,800.0	42,400.0	12,800.0	14,833.0	15,505.0	16,267.0
ix) Service Tax	5,165.0	713.0	9,700.0	800.0	1,622.0	224.0	222.0	45.0
x) Other Taxes and Duties on Commodities and Services	5,436.0	3,300.0	2,961.4	5,024.0	—	—	—	—
II. NON-TAX REVENUE (C+D)	41,56,472.3	33,30,294.8	40,06,845.7	38,45,817.0	15,85,588.6	22,24,148.9	20,12,884.0	18,75,557.3
C. Own Non-Tax Revenue (1 to 6)	18,43,359.0	17,01,260.0	19,26,173.0	19,67,528.0	8,74,262.7	12,65,100.8	8,58,267.7	9,24,346.3
1. Interest Receipts	1,26,763.0	1,20,000.0	2,50,001.0	2,00,001.0	1,46,409.3	2,15,014.6	1,72,000.0	1,79,500.0
2. Dividends and Profits	9,743.0	14,000.0	18,000.0	60,000.0	19,199.6	50,000.0	25,000.0	26,000.0
3. General Services	2,34,105.0	1,13,502.0	2,05,604.0	1,24,806.0	44,801.8	76,350.0	62,770.0	67,300.0
<i>of which: State Lotteries</i>	—	—	—	—	—	0.2	3.0	3.2

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	4,77,816.0	3,87,669.0	4,41,505.0	4,26,502.0	2,61,970.5	4,71,715.2	2,96,214.7	3,42,309.3
i) Education, Sports, Art and Culture	1,37,409.0	1,48,650.0	1,25,001.0	1,63,500.0	67,773.3	89,821.7	68,000.0	69,500.0
ii) Medical and Public Health	58,442.0	47,000.0	22,001.0	51,700.0	47,252.7	64,653.5	54,649.0	61,083.6
iii) Family Welfare	10,237.0	700.0	30,000.0	800.0	7.8	10.0	2.0	5.0
iv) Water Supply and Sanitation	30,677.0	1,800.0	70,001.0	2,000.0	6,692.2	10,000.0	7,000.0	8,500.0
v) Housing	20,360.0	5,600.0	2,000.0	6,200.0	1,151.2	1,500.0	1,200.0	1,500.0
vi) Urban Development	96,908.0	56,000.0	70,001.0	61,601.0	1,28,423.6	2,90,000.0	1,45,000.0	1,80,000.0
vii) Labour and Employment	99,234.0	93,000.0	1,00,000.0	1,02,300.0	4,298.9	6,500.0	4,718.2	5,163.2
viii) Social Security and Welfare	1,225.0	2,406.0	2,400.0	2,600.0	6,305.6	8,500.0	15,600.0	16,500.0
ix) Others	23,324.0	32,513.0	20,101.0	35,801.0	65.3	730.0	45.5	57.5
5. Fiscal Services	8.0	6.0	8.0	8.0	—	—	—	—
6. Economic Services (i to xvii)	9,94,924.0	10,66,083.0	10,11,055.0	11,56,211.0	4,01,881.5	4,52,021.0	3,02,283.0	3,09,237.0
i) Crop Husbandry	10,753.0	22,500.0	19,001.0	24,801.0	91.7	1,700.0	3,400.0	3,500.0
ii) Animal Husbandry	11,072.0	13,156.0	6,501.0	14,501.0	345.7	500.0	300.0	300.0
iii) Fisheries	1,922.0	1,950.0	1,801.0	2,101.0	455.9	400.0	528.0	550.0
iv) Forestry and Wildlife	3,088.0	5,200.0	4,801.0	5,701.0	2,126.6	2,500.0	1,800.0	2,500.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,973.0	15,000.0	2,000.0	16,500.0	1,011.7	1,200.0	900.0	1,200.0
vii) Other Agricultural Programmes	839.0	925.0	500.0	1,000.0	241.3	550.0	200.0	250.0
viii) Major and Medium Irrigation Projects	1,79,675.0	2,14,000.0	1,95,000.0	2,35,402.0	36,010.5	33,500.0	45,400.0	36,010.0
ix) Minor Irrigation	1,037.0	9,500.0	1,101.0	10,501.0	1.6	—	—	—
x) Power	5.0	1,700.0	1,701.0	1,901.0	—	—	—	—
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	2,369.0	5,778.0	5,801.0	6,401.0	233.1	550.0	500.0	500.0
xiii) Industries@	5,90,081.0	5,50,000.0	3,84,742.0	4,62,901.0	84,350.1	1,47,000.0	92,333.0	95,625.0
xiv) Ports and Light Houses	1,44,106.0	1,46,500.0	1,40,001.0	1,50,000.0	—	—	—	—
xv) Road Transport	—	20.0	100.0	—	1,33,343.1	2,45,000.0	1,36,400.0	1,50,000.0
xvi) Tourism	501.0	16,169.0	500.0	500.0	98.1	300.0	200.0	200.0
xvii) Others*	47,503.0	63,685.0	2,47,505.0	2,24,001.0	1,43,572.1	18,821.0	20,322.0	18,602.0
D. Grants from the Centre (1 to 7)**	23,13,113.3	16,29,034.8	20,80,672.7	18,78,289.0	7,11,325.9	9,59,048.1	11,54,616.2	9,51,211.0
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	9,54,986.2	10,88,551.4	18,70,320.5	12,80,179.0	2,91,980.5	6,06,659.6	4,49,419.4	5,65,673.9
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	5,30,463.0	4,95,022.0	37,357.2	5,24,273.0	1,61,756.0	3,37,268.5	3,39,481.5	3,70,025.5
i) Post Devolution Revenue Deficit Grants	—	—	—	—	—	42,400.0	42,400.0	42,400.0
ii) Grants for Rural Local Bodies	3,62,700.0	2,17,300.0	16,818.0	79,815.0	66,096.0	97,900.0	1,26,900.0	1,03,600.0
iii) Grants for Urban Local Bodies	35,051.0	97,400.0	—	74,200.0	39,400.0	53,000.0	53,000.0	53,400.0
iv) Grant in aid for State Disaster Response Fund	55,600.0	1,06,000.0	8,454.9	1,58,667.0	41,280.0	54,241.5	85,254.5	68,299.5
v) Others (including Health Sector Grants)	77,112.0	74,322.0	12,084.4	2,11,591.0	14,980.0	89,727.0	31,927.0	1,02,326.0
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	—	—	—	—
7. Other Grants	8,27,664.1	45,461.4	1,72,995.0	73,837.0	2,57,589.4	15,120.0	3,65,715.4	15,511.6
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	7,95,540.4	—	—	—	2,57,589.4	—	3,50,488.5	—